

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**

Petition No.101/2003

In the matter of

Approval of Transmission tariff for Special Energy Meters in Northern Region
for the period from 1.5.2002 to 31.3.2004.

And in the matter of

Power Grid Corporation of India Ltd.

..... **Applicant**

Vs

Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Others ...

Respondents

The following were present:

1. Shri K.K. Mittal, XEN (ISP), RVPNL
2. Shri T.P.S. Bawa, Dy. CE (PSEB)
3. Shri A.K. Tandon, EE, UPPCL
4. Shri Shri S.P. Srivastava, EE, UPPCL
5. Shri Umesh Chandra, ED, PGCIL
6. Shri D.D. Dhayaseelan, PGCIL
7. Shri P.C. Pankaj, AGM, PGCIL
8. Shri U.K. Tyagi, DGM, PGCIL
9. Shri C. Kanna, CM, PGCIL
10. Shri U.C. Misra, Dir (Pers.), PGCIL
11. Shri R.K. Arora, Xen (T), HVPN

**ORDER
(DATE OF HEARING: 6.4.2004)**

In this petition, the petitioner, Power Grid Corporation of India Ltd. seeks approval of tariff in respect of the Special Energy Meters in Northern Region for the period 1.5.2002 to 31.3.2004 based on the terms and conditions of tariff notified by the Commission vide notification dated 26.3.2001.

2. In a similar petition for approval of tariff for Special Energy Meters in Southern Region, the petitioner did not claim any O &M expenses.

3. For proper adjudication of its claim for O & M expenses, the petitioner is directed to file the following additional information, duly supported by affidavit, within three weeks of this order, with advance copy to the respondents, who may file their replies within further two weeks, with an advance copy to the petitioner:

- (a) Year-wise audited annual expenditure on account of O&M expenses for Special Energy Meters for all the regions, with separate details of gross block and number of meters in each region up to the year ending 20.3.2004;
- (b) Reasons for not claiming O & M expenses for Special Energy Meters in Southern Region; and
- (c) Whether constituents are extending the necessary assistance to the personnel of the Central Transmission Utility in timely collection of metered data as provided in IEGC and if not, whether the fact regarding non-cooperation by the constituents was ever brought to the notice of the Commission.

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N.SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi, dated the 26th April 2005